

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 10/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: Shri Adil D. Karkaria  
V/s.  
M/s. Sulzer India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Kamal Agrawal	CA - DR. Petham	Kamal Agrawal

Order

C.P No. 10/58, 59/NCLT/MB/MAH/2016

At request made by the professional appearing on behalf of Petitioner, list  
this matter on 21.09.2016.

**sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 22<sup>nd</sup> August, 2016.